NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

| NATIONAL COMPANY LAW TRIBU | | |
|--|--|---------------------------|
| PRESENT: SHRI K. ANANTI | HA PADMANABHA SWAMY, ME | MBER-JUDICIAL |
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : TCP/56/2016 | |
| NAME OF THE PETITIONER(S) | : OFS Industries Pvt Ltd & Another | |
| NAME OF THE RESPONDENT(S) | : First City Capital Investments Ltd & 15 Others | |
| UNDER SECTION | : 397/398 | |
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| REP | RESENTATION BY WHOM | |
| 1. ASHOR VISWANATH | Coursel for Respts | daholeVisecano |
| 2. P. THIAGARAJAN 3. Vedavalli kunas Dev ESHWAAR | Counsel for Ry R8 | 189/17 18977 6/9/17 |
| For Ms. Shira Kurnour & Sweeth | Course for R1, R2 R6, R-12 to R-16 | -, 1 |
| (ADITYA·S | COUNSEL FOR PETITIONERS | ASSI |

ORDER

Counsel for petitioners present. Counsel representing the respondents present. Counsel for R9 to R11 in IA 92/2017 insisted on hearing the matter. Time extended at his request to make submissions both in the said IA and in the main CP. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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